

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 03.09.2024

To,

1. The Officer In-Charge,
General Branch,
Tis Hazari Courts,
Delhi.
2. The Officer In-Charge,
Computer Branch,
Tis Hazari Courts,
Delhi.
3. The Officer In-Charge,
Caretaking Branch,
Tis Hazari Courts,
Delhi.
4. The Officer In-Charge,
BMC ,
Tis Hazari Courts,
Delhi.

Sub: Implementation of Proximity Setup at District Courts, Tis Hazari Courts, Delhi.

Respected Sir/ Madam,

This is to request you that the undersigned is in receipt of letter no. 132-138 DHC/Mgt & Coord. Cell-I/BMCC (District Courts) Dated 02.09.2024/

In terms of the aforesaid communication, necessary arrangements for the provision for :-

- (I) Space identification for setting up card readers with inbuilt controllers and its subsidiary equipments,
- (II) Site Survey,
- (III) Space for seating,
- (IV) provision for man power,

(V) Provision for security equipments,

(VI) Internet/ LAN connectivity and allocation of IP Addresses, a provision for entry of officers of the Agency- SEC Communications etc.

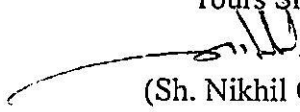
are to be made in consultation with the undersigned.

In this regard, it may be requested that since the preparation of proximity cards is time bound process, the concerned branches/ officials may kindly be requested to mobilize their resources at the earliest, in order that the above requirements are met out.

It is, accordingly, requested that the Branch/ Official concerned, are issued necessary directions for the above arrangements to be made in compliance of the communication dated 02.09.2024 (Copy annexed)

Yours Sincerely,

Encl: As above.



(Sh. Nikhil Chopra)
Chairperson, Election Committee,
Delhi Bar Association 2024

Copy to-

50157

003.09.24

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Worthy President, Delhi Bar Association, THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (Hqs), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 5) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.


Chairperson, Election Committee
Delhi Bar Association 2024

MOST IMMEDIATE
DELIVERANCE

HIGH COURT OF DELHI NEW DELHI

Sh. M. K. ...

The Registrar General
High Court, Delhi
New Delhi

The Pr. District & Sessions Judge 2
(HQs) 1st Hazar Courts, Delhi

The Pr. District & Sessions Judge
(New Delhi), Patna House
Courts, New Delhi.

The Pr. District & Sessions Judge 4
(South Saket Courts Complex, New
Delhi)

The Pr. District & Sessions Judge
(East), Karkardooma Court
Complex, Delhi

The Pr. District & Sessions Judge 6
(North West), Rohini Court
Complex, Delhi

The Pr. District & Sessions Judge
(South-West), Dwarka Court
Complex, New Delhi

The Pr. District & Sessions Judge
cum Spl. Judge (PC Act),
Rouse Avenue Court Complex,
DDU Marg, New Delhi

Subject: Implementation of Proximity Setup at Delhi High Court, District Courts
and Tribunals

Sir Madam,

I am directed to forward herewith a copy of letter no. 23 (51)/E.E. (E)/JED—
I PWD 1767-H dated 24.08.2024 received from Sh. Sanjay Kumar, Exe Engineer
(E), JED-I, PWD along with copy of an e-mail dated 23.08.2024 received from M/s.
SEC Communications Pvt. Ltd. (vendor for providing proximity cards) with request to
provide necessary arrangements i.e. provision for space identification for setting up
card readers with inbuilt controllers and its subsidiary equipments, site survey, siting
space allocation, manpower, security of equipments, Internet/LAN connectivity,
allocating IP addresses, entry of officials of SEC Communications etc. etc., in
consultation with the Ld. Chairman, Election Committee constituted in your Court
Complex.

Chairman (Election
Committee)

Yours faithfully

(Sarabjeet Kaur)

Dy Registrar (Mgt. & Coord. Cell-I)
For Registrar General

Encl.: As above

P. D. S. J. (H/P.S.)
03/09/24

सर्वोच्च न्यायालय
PUBLIC WORKS DEPARTMENT

सर्वोच्च न्यायालय (बी.ए.
न्यायपालिका, न्याय मंडल-1
लोक न्यायालय विभाग
न्याय परिसर, 13th लोक न्याय भवन
भारतीय न्याय नई दिल्ली-110002
फोन नं. 011-21409579
E-mail: cejed@11@gmail.com



Executive Engineer (E) in the
Judiciary Electrical Division
Public Works Department, Yamuna Western
Bank, Lok Nayak Setu
I.P. Estate, New Delhi-110002
Ph: 011-21409579
Email: cejed@11@gmail.com

सं 23(51)/का अभि (वि०) -साठवीं भाग, नं. 13/2024/...

दिनांक 29/08/2024

To:

1. The Registrar General,
Delhi High Court,
New Delhi

Subj: Implementation of Proximity setup at Delhi High Court and District Courts.

N/w: Providing Smart card-based access control system & des fire card system for advocates of high court & district courts

Ref: e-mail Dated 23.08.2024 received from M/s. SI:C Communications Private Ltd

Sir,

M/s. SEC Communications Private Ltd. has been awarded the aforementioned project. The firm vide e-mail dated 23.08.2024 (copy enclosed) has raised certain issues which needs to be resolved for smooth and timely execution of aforementioned project. Most of the issues raised in the e-mail have to be addressed at the level of court authorities.

In view of above, it is requested that the necessary directions may be issued to concerned authorities to resolve the issues raised in the e-mail dated 23.08.2024 for smooth and timely execution of the aforementioned project.

Encl: As above

29/8/2024

(ई० संजय कुमार)
कार्यपालक अभियन्ता (वि०)
न्यायपालिका वैद्युत मंडल-1
लो.नि.वि., नई दिल्ली।

Copy to:

1. The Chief Engineer (Judiciary and Projects), 13th Floor, MSO Building, New Delhi for kind information.
2. The Assistant Engineer (E), Judiciary Electrical Sub Division, Delhi High Court, New Delhi for information and necessary action.

कार्यपालक अभियन्ता (वि०)

Implementation of Smart card based access control system & Deafire card system for Advocates High court & district courts

On the Meeting held on _____

At _____

Present _____

As discussed below are some of our points which needs to be addressed for the smooth execution of the subject mentioned project.

Serial Number	Concerns	Closing Date	Remarks
Implementation of Proximity Setup at Delhi High Court and District Court			
1	Space identification in Hon'ble High court & district courts where the entire setup for Card Readers with inbuilt controllers and its subsidiary equipments to be installed. This is necessary to know beforehand in order to establish the LAN required for setting the access control devices. Once the space is identified we'll conduct the SITE survey before the actual installation.		
2	Purpose of SITE Survey To identify the nearest electrical power points, access control setup connectivity with respective courts existing LAN, space for keeping workstations, observer PCs etc.		
3	Printed cards will be handed over to respective BAR associations for distribution as the cards distribution is not in our scope. We'll deploy our manpower at Hon'ble High court & district courts to assist the BAR associations in cards distribution.		
4	Sitting space allocation for our manpower in respective Bar associations & internet connectivity for them.		
5	Security for the Equipments installed in designated area for Election from the date of installation (tentative Date 17th October 2024 till the end of the Election on 19th October 2024)		
6	Entry permission in Hon'ble high court & district courts for the SEC COM engineers during the course of implementation and to manage the above activities on the Election day.		
7	Provision of connectivity from Internet Switch to the Switch deployed for connectivity to Access Control System and its associated devices.		
8	Allocation of IP address pool for all locations for assignment to Network Switch and all related devices.		
9	Allowing the IP Pool for Internet Connectivity and Security Policies for access to Internet in the courts.		

Warm Regards

Anu Narsing Regional Sales Head



SKS Communications Private Ltd
307-309 3rd Floor Ansal Tower, Nehru Place, New Delhi-110019
Dis # 09103344110 | E Mail: anudhir@skseccom.in | web: www.skseccom.in
Our address: T-301 Phoenix Victoria II, Vignana Road, Haryana-122007

From Annu Narsing [mailto:anunarsing@skseccom.in]
Sent: 11 August 2024 11:51 AM
To: Vikas Dhawan
Subject: fwd: Forwarding Minutes of Meeting dated 09.08.2024 of the "Committee to conduct Audit of existing Rules and Measures: (i) To make Recommendations regarding Security and Disaster Management of Delhi High Court and all the District Courts, (ii) To propose

Forwarded message

From Vikas Dhawan <vikas.dhawan@delhihighcourt.gov.in>
Date: Tue, Aug 20, 2024 at 11:25 AM
Subject: Forwarding Minutes of Meeting dated 09.08.2024 of the "Committee to conduct Audit of existing Rules and Measures: (i) To make Recommendations regarding Security and Disaster Management of Delhi High Court and all the District Courts, (ii) To propose draft Rules, (iii) To examine existing Rules on the Issues and Suggest Amendments"
To: Annu Narsing <anunarsing@skseccom.in>, SMT. PRITI SINGH <priti.singh@delhihighcourt.gov.in>, Section Officer CRT One <priti.singh@delhihighcourt.gov.in>, Smta 2025 <priti.singh@delhihighcourt.gov.in>, alidehi <priti.singh@delhihighcourt.gov.in>, Section Officer Debit Recovery Tribunal - III, New Delhi <priti.singh@delhihighcourt.gov.in>, Rajmani Sinha <rajmani.sinha@delhihighcourt.gov.in>, Registrar NCLT <rajmani.sinha@delhihighcourt.gov.in>, Registrar NCDC <rajmani.sinha@delhihighcourt.gov.in>, Registrar General <rajmani.sinha@delhihighcourt.gov.in>, Delhi Zone ITAT, Delhi Zone <rajmani.sinha@delhihighcourt.gov.in>, VK Singhal Assistant Registrar <rajmani.sinha@delhihighcourt.gov.in>, Viksinghal <rajmani.sinha@delhihighcourt.gov.in>, Jaisal Chahal <rajmani.sinha@delhihighcourt.gov.in>, sandeepbyala <rajmani.sinha@delhihighcourt.gov.in>, sandeepbyala <rajmani.sinha@delhihighcourt.gov.in>, Commissioner GST <rajmani.sinha@delhihighcourt.gov.in>, Pooash Pandey <rajmani.sinha@delhihighcourt.gov.in>, Goutam Kumar <rajmani.sinha@delhihighcourt.gov.in>
Cc: anunarsing@skseccom.in

Sir/Madam,

Please find attached herewith a copy of this Court's letter No. 91-116 /DHC/Mgt. & Coord. Cell- I/BMCC (District Courts) dated 17.08.2024 along with a copy of the Minutes of Meeting dated 09.08.2024 of the "Committee to conduct Audit of existing Rules and Measures: (i) To make Recommendations regarding Security and Disaster Management of Delhi High Court and all the District Courts; (ii) To propose draft Rules; (iii) To examine existing Rules on the Issues and Suggest Amendments", for information and necessary action at your end.

Warm Regards

Ashu Narang Regional Sales Head



Seccom India Private Ltd

307 309 3rd Floor Ansal Tower, Nehru Place, New Delhi-110019

Pin: 0110334110 | E-Mail: sudhir@seccom.in | web: www.seccom.in

tel: address: T-301 Phoenix Vistas, 10, Vasant Road, Haryana State

From: Sanjay Kumar [mailto:sanku@delhihighcourtnet.org]

Sent: 10 August 2024 11:51 AM

To: 'Ashu Narang' <anarang@seccom.in>

Subject: [Fwd] Forwarding Minutes of Meeting dated 09.08.2024 of the "Committee to conduct Audit of existing Rules and Measures: (i) To make Recommendations regarding Security and Disaster Management of Delhi High Court and all the District Courts; (ii) To propose draft Rules; (iii) To examine existing Rules on the Issues and Suggest Amendments"

----- Forwarded message -----

From: Vikas Dhawan <vdhawan@delhihighcourtnet.org>

Date: Tue, Aug 20, 2024 at 11:25AM

Subject: Forwarding Minutes of Meeting dated 09.08.2024 of the "Committee to conduct Audit of existing Rules and Measures: (i) To make Recommendations regarding Security and Disaster Management of Delhi High Court and all the District Courts; (ii) To propose draft Rules; (iii) To examine existing Rules on the Issues and Suggest Amendments"

cc: Anil Kumar Gupta <anilkumar@delhihighcourtnet.org>, SMT. PRITI SRINGH <priti@delhihighcourtnet.org>, Section Officer DRT One <so1@delhihighcourtnet.org>, SURAJ PARKASHI <surajparkashi@delhihighcourtnet.org>, Section Officer Debts Recovery Tribunal - III, New Delhi <so3@delhihighcourtnet.org>, Rajmani Sinha <rajmanisinha@delhihighcourtnet.org>, Registrar NCLT <registrar@delhihighcourtnet.org>, Registrar NCDRC <registrar@delhihighcourtnet.org>, Registrar General <registrar@delhihighcourtnet.org>, Delhi Zone ITAT, Delhi Zone <delhi@delhihighcourtnet.org>, VK Singhal Assistant Registrar <vk@delhihighcourtnet.org>, sandeepbyala <sandeepbyala@delhihighcourtnet.org>, Commissioner GST <comgst@delhihighcourtnet.org>, Pooash Pandey <pooash@delhihighcourtnet.org>, Goulan Kumar <goulan@delhihighcourtnet.org>

Sir/Madam,

Please find attached herewith a copy of this Court's letter No. 91-116 /DHC/Mgt. & Coord. Cell-1/BMCC (District Courts) dated 17.08.2024 along with a copy of the Minutes of Meeting dated 09.08.2024 of the "Committee to conduct Audit of existing Rules and Measures: (i) To make Recommendations regarding Security and Disaster Management of Delhi High Court and all the District Courts; (ii) To propose draft Rules; (iii) To examine existing Rules on the Issues and Suggest Amendments", for information and necessary action at your end.

PDJ Office HQ

Implementation of Proximity setup at Delhi High Court, District Courts and
Tribunals

Mon, Sep 02, 2024 05:35 PM

1 attachment

From : Vikas Dhawan <aoj-bmcc.dhc@gov.in>

Subject : Implementation of Proximity setup at Delhi High
Court, District Courts and Tribunals

To : PDJ Office HQ <pdj-central@ddc.nic.in>, PDJ Office
New Delhi District <pdj-newdelhi@ddc.nic.in>, Viresh
Panwar <pdj-east@ddc.nic.in>, PDJ OFFICE NORTH
WEST ROHINI <pdj-northwest@ddc.nic.in>, RAM
SINGH <pdj-south@ddc.nic.in>, Secretariat to Pr
Distt and SJ <pdj-southwest@ddc.nic.in>, PS to PDJ
CUM SPL JUDGE CBI RADC <pdj-racc@ddc.nic.in>

Cc : eeejed01@gmail.com, sudhir@seccom.in

Sir/Madam,

Please find attached herewith a copy of this Court's letter No. 132-138/DHC/Mgt. &
Coord.-I/BMCC (District Courts) dated 02.09.2024 and endst. No. 139-140/DHC/Mgt. &
Coord. Cell-I/BMCC (District Courts) dated 02.09.2024, along with its enclosures, on the
above subject, for your kind information and necessary action.

Regards

Management & Coordination Cell-I (District Court BMCs)
Delhi High Court.


75
Annit Mahotsav

— letter to all DJs.pdf
604 KB